

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1488
TO BE ANSWERED ON 28.07.2026**

ECONOMIC DATA OF SCHEDULED CASTES

†1488. SHRI TARIQ ANWAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has the latest data on the caste-wise population of Scheduled Castes and their social, educational, economic, Government services and political representation and if so, the State-wise details thereof;

(b) whether the Government has data on caste-wise representation of Scheduled Castes in Central Government Ministries, Departments and PSUs and if so, the details of the posts of Group A, B, C, and D and if not, the reasons therefor; and

(c) whether the Government is considering to conduct a national level survey of caste-wise social, educational, economic, employment and political representation of Scheduled Castes and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a): The data on caste-wise population of various Scheduled Castes and the caste-wise Scheduled Caste population attending educational institutions in the States/Union Territories, as per Census 2011 conducted by the Office of the Registrar General & Census Commissioner, India, are available on the Government of India Census portal by selecting 'Census year' and 'Scheduled Caste' option at the link <https://censusindia.gov.in/census.website/data/census-tables>. Further, the State/UT-wise number of constituencies reserved for Scheduled Castes in the Eighteenth Lok Sabha is available on the website of the Election Commission of India at https://www.eci.gov.in/eci-backend/public/all_files/GE-2024-statistical-report/5-Number-And-Types-Of-Constituencies.pdf.

(b): As per the policy instructions issued by Department of Personnel and Training (DoPT), reservation is provided to Scheduled Castes @15% in Posts and Services under the Central Government. As on 01.01.2026, the overall representation of Scheduled Castes in Central Government services is 17.14%. However, data on caste-wise representation within the Scheduled Castes category is not maintained centrally.

(c): At present, no such proposal is under consideration in the Department of Social Justice and Empowerment.
